Annexure-7
Name of the corporate debtor: Swastik Ispat Private Limited; Date of commencement of CIRP: 12.06.2025; List of creditors as on: 03.07.2025

List of operational creditors (Government dues)

| | | | | | | | | | | | | | (Amount in₹) |
|----|---|------------|---------------------------|-----------|---------------------------|-----------------|---------|---------------|------------|-------------|--------------|-----------|---|
| SL | Details of claimant | | Details of claim received | | Details of claim admitted | | | | Amount of | Amount of | Amount of | Amount of | Remarks, if any |
| No | . Department | Government | Date of | Amount | Amount of | Nature of claim | Whether | % of voting | contingent | • | claim under | claim not | |
| | | | receipt | claimed | claim | | related | share in COC, | claim | dues, that | verification | admitted | |
| | | | | | admitted | | party? | if | | may be set- | | | |
| | | | | | | | | applicable | | off | | | |
| 1 | Employees Provident Fund Organisation, Rourkela | Central | 26-06-2025 | 10,10,659 | 9,47,791 | Statutory Dues | NA | Nil | Nil | Nil | 62,868 | - | An amount of ₹62,868 is kept under verification with the EPF Department as the factory remained closed during the month of June 2025. |
| 2 | Goods and Services Department CT& GST Circle Rourkela | Central | 25-06-2025 | 11,26,293 | 1,60,484 | Statutory Dues | NA | Nil | Nil | Nil | 9,65,809 | | Claim received from GST Department pertains to statutory dues which are shown as contingent liability in the books of the Corporate Debtor. The claim is currently kept under verification pending confirmation of final adjudication and status of appeal, if any. |
| | TOTAL | | | 21,36,952 | 11,08,275 | | | | | | 10,28,677 | | |

Notes-

1. Claims have been admitted provisionally based on documents submitted by the claimants. Final admission is subject to availability and verification of the complete books of accounts of the Corporate Debtor.